

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP. No. (CAA)-17(PB) / 2017

IN THE MATTER OF:

M/s. Nahar Enterprise Pvt. Ltd.
v.
Matis Financial.

.....PETITIONER

.....RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 05.07.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

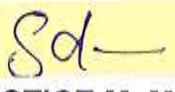
DEEPA KRISHAN
Hon'ble Member (Technical)

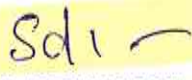
For the Petitioner :- Mr. Rajeev K Goel, Advocate

For the Respondent :-

ORDER

Order Reserved


CHIEF JUSTICE M. M. KUMAR
PRESIDENT


(DEEPA KRISHAN)
MEMBER (TECHNICAL)